SI.No.19

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 41/HDB/2016			
COMPANY PETITION/APPLICATION NO.	CP No. 45/2009			
NAME OF THE COMPANY	Om Shiv Shakti Iron Industries Pvt Ltd			
NAME OF THE PETITIONER(S)	Kailash Naryan Bhangadiya Om Shiv Shakti Iron Industries Pvt Ltd & (30) Others			
NAME OF THE RESPONDENT(S)				
UNDER SECTION	397/398			

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advo.cate	- 9000666072	DAS
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Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Sri Naresh Kumar Sangam, learned counsel, representing Sri S. Chidambaram, PCS submit that WP is still pending without any further action. Post the case on 20.12.2017

MEMBER (Technical)

MEMBER (Judicial)